

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulation, 2017)

For the attention of the stakeholders of **MRB BUILDERS PRIVATE LIMITED**

Sr. No	Particulars	Detail
1	Name of corporate person	MRB BUILDERS PRIVATE LIMITED
2	Date of incorporation of corporate person	06 th May, 1983
3	Authority under which corporate person is incorporated/ registered	Registrar of companies, Gujarat under the Companies Act, 1956
4	Corporate Identity Number/ Limited Liability Identity number of corporate person	U45201GJ1983PTC006158
5	Address of the registered office and principal office (if any) of corporate person	21 Meghdoot Society, Karelilbaug, Vadodara 390018
6	Liquidation commencement date of corporate person	07.02.2022
7	Name, address, email address, telephone number and the Registration number of the liquidator	Kashyap Shah Insolvency Professional B-203, Manubhai Towers, Opp. M S University, Sayajigunj, Vadodara 390020 Email:- kashyap.cs@gmail.com Telephone no. 0265-2362244 Registration no: IBBI/IPA-002/IP-N00367/2017-18/11035
8	Last date for submission of claims	08.03.2022

Notice is hereby given that MRB BUILDERS PRIVATE LIMITED has commenced voluntary liquidation on 7th February, 2022.

The stakeholders of MRB BUILDERS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 8th March, 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date : 7th February, 2022
Place : Vadodara

Kashyap Shah
Liquidator of MRB BUILDERS PRIVATE LIMITED

